NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 294/16	TP 134/17	For hearing	271	Savita Oil Technologies Ltd., Vs Rima Transfor- mers & Conductors Pvt. Ltd.	

SI.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
NO.	& PHONE NOWINER		

PADMA N.V 9449524188 Numorga Respondent

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For hearing on the maintainability of Petition u/s 271 of the Companies Act, 2013 list it on 09/03/2018.

Member (T)

Member (J)